

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 327

IA-590/2024 IA-591/2024

In

IB-306(ND)/2022

IN THE MATTER OF:

M/s. Paramveer Distributors Private Limited

.....APPLICANT/PETITIONER

Vs

M/s. Pushpa Builders Limited

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 02.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shankari Mishra, Mr. Aakash Sharma. Adv.

For the Respondent : Mr. GP Madaan, Adv. and Mr. Aishwarya Adlakha, Adv.
For R-1.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-590/2024:-

Ms. Shankari Mishra, Learned Counsel appearing for the Applicant seeks time to bring on record the proof and affidavit of service. Three days time granted.

List the matter on **28.05.2024**.

IA-591/2024:-

Learned Counsel appearing for the Respondent seeks time to file reply affidavit. One week time granted.

List the matter on **28.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**